

ITEM NO.19 Court 7 (Video Conferencing) SECTION XVI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 14355/2021

(Arising out of impugned final judgment and order dated 03-09-2020
in MAT No. 1221/2019 passed by the High Court at Calcutta)

THE STATE OF WEST BENGAL & ORS. Petitioner(s)

VERSUS

ANIRBAN GHOSH & ORS. Respondent(s)

(FOR ADMISSION)

Date : 20-09-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER
HON'BLE MR. JUSTICE KRISHNA MURARI

For Petitioner(s) Mr. Rakesh Dwivedi, Sr. Adv.
Ms. Madhumita Bhattacharjee, AOR
Ms. Srijia Choudhury, Adv.
Mr. Rohan Bolia, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

In the meantime, there shall be stay of the
operation of the impugned order.

(ANITA MALHOTRA)
COURT MASTER

(KAMLESH RAWAT)
COURT MASTER